

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 63/2025**

**IN THE MATTER OF:**

Mall Road Vasant Kunj Resident  
Welfare Association (REGD)

... Applicant

Vs

Ministry of Environment Forests Climate Change & Ors. ... Respondents

**I N D E X**

| <b><u>Si. No.</u></b> | <b><u>Particulars</u></b>   | <b><u>Pg. No.</u></b> |
|-----------------------|---|-----------------------|
| 1.                    | Reply Affidavit on behalf of Respondent No. 3- Sub<br>Divisional Magistrate, Mehrauli | 1-3                   |
| 2.                    | <b>Annexure A:</b> Copy of the relevant Jamabandi                                     | 4                     |
| 3.                    | <b>Annexure B:</b> Copy of Khatoni (Chakbandi)  | 5-6                   |

FILED BY:

NEW DELHI  
DATED:28.02.2026

  
JYOTI MENDIRATTA  
Advocate for the GNCT of Delhi  
Ph: 9811136141  
jmalawoffices@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 63/2025**

IN THE MATTER OF:

MALL ROAD VASANT KUNJ RESIDENT WELFARE ... Applicant

Versus

MOEF&CC & ORS.

... Respondent

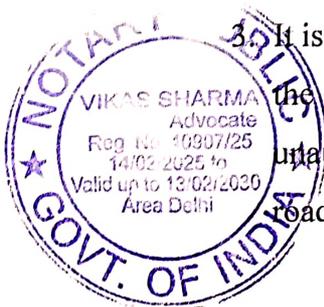
**REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO. 3 (SUB  
DIVISIONAL MAGISTRATE, MEHRAULI)**

**MOST RESPECTFULLY SHOWETH:**

I, Dr. Rahul Rathod, presently posted as Sub Divisional Magistrate, Mehrauli, having my office at Old Tehsil Building Mehrauli, New Delhi-110030, do hereby solemnly affirm and state as under:

1. That I am currently working as SDM (Mehrauli), and in that capacity, well acquainted with the facts of the case on the basis of official records maintained by the Govt. of NCT of Delhi and am competent to swear this affidavit.
2. That the present affidavit is being filed on behalf of Respondent No.3 in compliance with the directions of this Hon'ble Tribunal.

It is respectfully submitted that as per STF Minutes dated 11.03.2021, the SDM Mehrauli had directed that no hindrance be caused by any unauthorized person to the smooth flow of traffic/movement on the road in question.



4. That the said decision was taken with the consent of all members present in the meeting, including Respondent No.2 i.e. Deputy Conservator of Forest (DCF) and Respondent Nos. 3 and 4, who were in consensus with the decision. The said order was passed after considering the heavy traffic situation in New Delhi and the requirement of ensuring smooth vehicular movement for the general public.
5. It is further submitted that as per the revenue records / Patwari report, the Church Road, Vasant Kunj, New Delhi falls under Khasra No. 106, Village Mehrauli/Vasant Kunj, and is recorded as a Government Road. Therefore, the land in question is Government land and has been used for the benefit of the public at large. Copy of the relevant Jamabandi is annexed hereto and marked as **Annexure A**.
6. It is further submitted that Village Rajokari now falls under Sub-Division Mehrauli, and has been newly transferred to Sub-Division Mehrauli after the district bifurcation notification dated 25.12.2025.
7. That the RMC Plant is situated in Khasra Nos. 1637, 1634 and 1640, which are recorded in the Khatoni (Chakbandi) in the name of Gram Sabha under Section 81 of the Delhi Land Reforms Act, 1954, copy of Khatoni Chakbandi which is annexed hereto and marked as **Annexure B**.
8. That it is respectfully submitted that no public road / Sizra road exists from the said Khasra Numbers of Village Rajokari to Church Mall Road of Mehrauli. At the site, only a katcha rasta passing through forest/ridge land is being used for conveyance by vehicles.

9. In view of the above facts and records, the present status report is being submitted before this Hon'ble Tribunal for its kind consideration.



10. The undersigned respectfully assures this Hon'ble Tribunal that the orders and directions passed by this Hon'ble Tribunal shall be complied with within the stipulated time.

*I Identified the deponent who has signed in my presence.*

*[Signature]*  
**DEPONENT**

**VERIFICATION**

Verified at New Delhi on this 28 th day of February, 2026 that the contents of the above affidavit are true and correct; no part of it is false and nothing material has been concealed there from.

*[Signature]*  
**DEPONENT**

**NOTARIAL REGISTER**  
Sr. No. 4345 PAGE. 122  
Dated... 28 FEB, 2026 .....



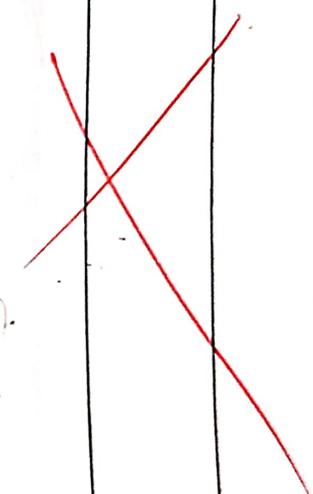
**ATTESTED**  
*Vikas Sharma*  
**NOTARY PUBLIC**

**28 FEB 2026**

नकल पोली कापी जमावली आहे 619 मधील हा ले ग्रान-05 Annexure-'A'

|                    |             |                   |               |              |           |  |  |  |
|--------------------|-------------|-------------------|---------------|--------------|-----------|--|--|--|
| 249<br>591<br>मंडळ | 263<br>मंडळ | व्यवहार दालत मंडळ | मंडळ जा मालेण | 11<br>21 0-7 |           |  |  |  |
|                    |             |                   |               | 24<br>3 1-0  |           |  |  |  |
|                    |             |                   |               | 25<br>2 0-1  |           |  |  |  |
|                    |             |                   |               | 26<br>1-19   |           |  |  |  |
|                    |             |                   |               | 13           |           |  |  |  |
|                    |             |                   |               | 23<br>0-9    |           |  |  |  |
|                    |             |                   |               | 106<br>32-8  | मंडळ मंडळ |  |  |  |
|                    |             |                   |               | 107<br>15-10 | मंडळ मंडळ |  |  |  |
|                    |             |                   |               | 108<br>26-3  | मंडळ मंडळ |  |  |  |
|                    |             |                   |               | 111<br>19-3  |           |  |  |  |
|                    |             |                   |               | 115<br>6-9   | मंडळ मंडळ |  |  |  |
|                    |             |                   |               | 121<br>3-19  | मंडळ      |  |  |  |
|                    |             |                   |               | 143<br>0-16  |           |  |  |  |
|                    |             |                   |               | 143<br>6-9   |           |  |  |  |
|                    |             |                   |               | 392<br>0-4   |           |  |  |  |
|                    |             |                   |               | 396<br>6-14  |           |  |  |  |
|                    |             |                   |               | 399<br>19-4  |           |  |  |  |

हे:- मंडळ  
मंडळ मंडळ  
मंडळ मंडळ



नी मंडळ जी नकल पोली कापी डालले कड पोली कापी मंडळ कड कडाल  
मंडळ मंडळ - मंडळ मंडळ (मंडळ मंडळ)



